

**Central Administrative Tribunal
Principal Bench**

OA No.2944/2012

New Delhi, this the 25th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Ashok Kumar Verma
S/o Shri (Late) S.P.S. Verma
R/o 46/6-B, East Azad Nagar
Delhi-51.

...Applicant

(By Advocate: None)

Versus

1. East Delhi Municipal Corporation
(through its Commissioner)
East Delhi Municipal Corporation
Udyog Sadan, Patpatganj Industrial Area
Delhi.
2. The Commissioner
North Delhi Municipal Corporation
Dr. S.P. Mukherjee Civic Centre
4th Floor, J.L. Marg, New Delhi.
3. Additional Commissioner
North Delhi Municipal Corporation
Dr. S.P. Mukherjee Civic Centre
4th Floor, J.L. Marg, New Delhi.
4. The Commissioner
East Delhi Municipal Corporation
Udyog Sadan, Patpatganj
Industrial Area, Delhi.
5. The Director (Personnel)
East Delhi Municipal Corporation
Dr. S.P. Mukherjee Civic Centre
J.L. Marg, New Delhi.

..Respondents

(By Advocate: Shri S.K. Tripathy for Ms. Anita Pandey)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

The OA was listed yesterday. There was no representation for the applicant. Since this is one of the oldest cases, we adjourned it for today with a clear stipulation that if the applicant does not turn up, the OA will be dismissed for default.

2. There is no representation for the applicant today also. Hence, the OA is dismissed for default. There shall be no order as to costs.

(Pradeep Kumar)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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